

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/64/ (IB)/2017**

**NAME OF THE PETITIONER(S) : S. MURUGABHARTI**

**NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD**

**UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(1)	Saivihan Mr Shailendra	Counsel for the Applicant	Saivihan
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**ORDER**

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counsel for petitioner stated that there is a chance of settlement between the parties and sought time for reporting the final outcome of the same. Time extended at request. Put up on **31.08.2017 at 10.30 A.M.**

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(K. Anantha Padmanabha Swamy)  
Member (Judicial)